

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 865
ANSWERED ON 27/07/2026**

AMRUT 2.0 OUTLAYS AND WATER SECURITY BOTTLENECKS

865. SHRI RAJESH PARMANAND SHUKLA:

SHRI BRIJ LAL:

SHRI KESRIDEVSINH JHALA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) by when remaining State Water Action Plans are expected to be approved for release of balance 10 per cent central assistance;
- (b) whether Ministry has completed structural evaluation of the 8,998 approved municipal projects through its designated Independent Review and Monitoring Agencies;
- (c) if so, the details thereof;
- (d) number of urban local bodies that have integrated localised water recycling systems under 'Pey Jal Survekshan' infrastructure assessment toolkit;
- (e) details of total central funds released to States for constructing functional tap connections across 500 originally selected phase-one cities; and
- (f) details on implementation timelines for phase-two multi-acre urban lake development and rejuvenation projects currently grounded in Gujarat?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) is launched in the year 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies and development of green spaces and parks are other components of the mission. Under the Mission, States/ Union Territories (UTs) are empowered to select, appraise, prioritize and implement projects. As per the Mission guidelines, States/ UTs prepare the State Water Action Plans

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(SWAPs), which on the recommendations of the State High Powered Steering Committee (SHPSC), are approved by the Apex Committee at the Central level. Under AMRUT 2.0, the total central allocation for the projects is ₹66,750 crore. SWAPs of all the States/ UTs comprising of 8,777 projects worth ₹1,97,191.85 crore including central assistance of ₹66,638.59 crore have been approved, which constitute 99.83% of the total central allocation.

(b) and (c): The Mission guidelines provide for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). IRMA review and monitor the grounded projects in the States/UTs and gives project specific observations, which are communicated to the State for rectification.

(d): AMRUT 2.0 promotes circular economy of water through development of city water balance plan for each city focusing on recycle/ reuse of treated sewage, rejuvenation of water bodies and water conservation, etc. A total of 6,017 Million Litre per Day (MLD) sewage treatment capacity have been created under AMRUT/ AMRUT 2.0, of which 1,457 MLD capacity has been developed for recycle/reuse. The approved projects under AMRUT/ AMRUT 2.0 include development 7,380 MLD sewage treatment capacity (new/augmentation) of which 1,900 MLD sewage treatment capacity is for recycle/reuse.

Further, "Jal Hi Amrit" initiative launched under AMRUT 2.0 reforms aims to incentivize States and UTs to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards on sustained basis. The focus of this initiative is building capacity and incentivizing qualitative improvements in the treated discharge effluent. To institutionalize circularity, Water Resource Recovery Cells (WRRCs) have been established in 25 States/ UTs under this initiative to plan, monitor, and scale resource recovery interventions.

(e): AMRUT, launched in the year 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country was focused on development of basic infrastructure, in the selected cities and towns, in the sectors of water supply; sewerage and septage management; storm

water drainage; green spaces and parks; and non-motorized urban transport. AMRUT was subsumed in AMRUT 2.0 with its launch in the year 2021.

Under AMRUT, 1,411 water supply projects worth ₹43,372.06 crore have been taken up by the States/UTs. Under AMRUT 2.0, 3572 water supply projects worth ₹1,18,968.38 crore have been approved. Under AMRUT/ AMRUT 2.0 and in convergence with the States/ UTs, 270 lakh new/ serviced household water tap connections have been provided. The approved projects under AMRUT 2.0 includes provision for further 156 lakh new tap connections.

(f): The State of Gujarat has informed that under AMRUT 2.0, a total of 179 Water Body Rejuvenation projects with an approved cost of around ₹652 Crore have been taken up to enhance urban water sustainability, improve groundwater recharge, restore ecological balance, and create resilient water assets across urban areas. Out of the total projects, 84 projects worth around ₹240 Crore have been completed. The status of the projects are available at website amrut.mohua.gov.in/approvedProjects/ulb/c3cwOVIFOG1BckF5cE9mQVVFbWhSdz09.
